

15/14

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA no. 191/2017, IA 42/2017 in TP No. 87/397-398/NCLT/AHM/2016 (New)
CP No. 5/397-398/CLB/MB/2015 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: Bhanu Pratap Singh Parihar & Ors.

V/s.

Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIVEK B GUPTA	ADVOCATE	P No -1	
2.				

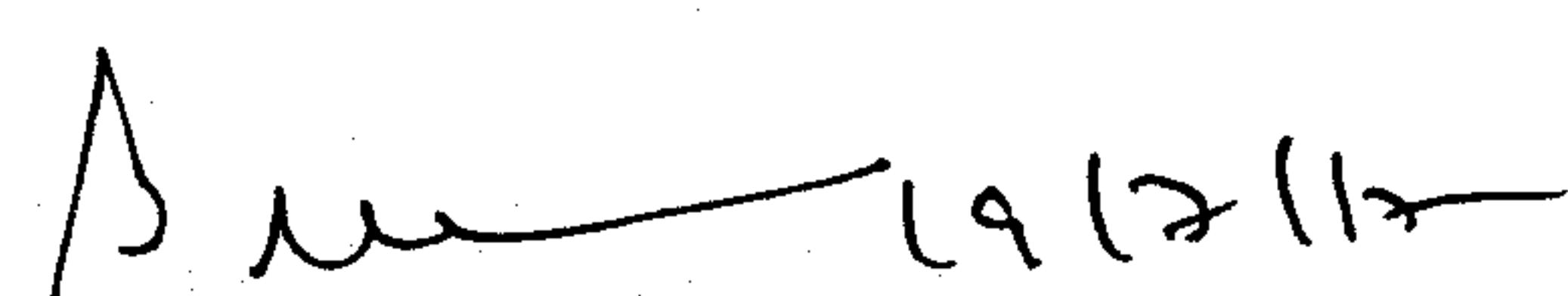
ORDER

Learned Advocate Mr Vivek Gupta present for Petitioner no. 1. None present for Respondents.

IA 191/2017 is admitted.

IA 191/2017 is filed to condone the delay in filing L R application IA 42/2017.

List TP 87/2016 (CP 5/2015) along with pending IA's on 30.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.